

(b) the nature of work done by this Section and the qualifications prescribed for each post in this Section?

**THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI L. N. MISHRA) :** (a) The Section consists of one Staff Assistant, one Senior Technical Assistant, two Junior Technical Assistants, one Upper Division Clerk, one Lower Division Clerk and one Peon. Their work is supervised by a staff Officer (who deals with other subjects also), functioning under the guidance and control of Assistant Director General, Ordnance Factories (Administration) and Deputy Director General, Ordnance Factories (Administration).

(b) The nature of work handled in the Section relates to organisation, development, inspection of accounts and securing of necessary Government financial assistance in respect of various types of Co-operative Societies in the Ordnance and Clothing Factories and training of factory employees in co-operatives. The qualifications prescribed for the various posts are given in the statement attached.

#### STATEMENT

*Qualifications prescribed for various posts in Co-operative Societies Section in the Office of the Director General Ordnance Factories, Calcutta.*

Post	Qualifications prescribed.
Staff Assistant.	Graduate; well acquainted with the activities of Co-operatives with sufficient training and experience or should be an Engineer with knowledge to advise on matters relating to production and procurement of machines required by Industrial Co-operatives.
Senior Technical Assistant	Graduate with specialised training in Co-operatives and seven years experience in organisation and working of societies and also knowledge of co-operative law.

Post	Qualifications prescribed
Junior Technical Assistant.	Practical training in Co-operatives and acquaintance with different types of co-operative societies; knowledge of conducting enquiries, inspection and auditing of accounts and be in a position to advise Co-operative Societies in respect of maintenance of books of accounts and records.
Upper Division Clerk	Should possess knowledge in accountancy.
Lower Division Clerk	{ Usual qualifications as in other Central Government Offices.
Peon	

#### EXPORT AND IMPORT TRADE

874. **SHRI G. GOPINATHAN NAIR :** Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state :

(a) the volume of India's export and import trade during each of the last five years with (i) North Vietnam (ii) South Vietnam (iii) Cuba, (iv) South Korea, (v) North Korea (vi) West Germany (vii) Spain; and

(b) the items exported to and imported from each of these countries during the last five years?

**THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (CHOWDHARY RAM SEWAK) :** (a) and (b) Statements are attached. [See Appendix LXVII, Annexure Nos. 46 and 47.]

#### DIPLOMATIC RELATIONS

875. **SHRI G. GOPINATHAN NAIR :** Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) the names of countries with which the Government of India have not established full-fledged diplomatic relations; and

(b) what are the reasons for not doing so?

# THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH) :

(a) The names of independent countries with which India has not established full-fledged diplomatic relations at present are stated below :

Albania, Botswana, Chad, Dominican Republic, Ecuador, El Salvador, Guatemala, Haiti, Honduras, Iceland, Israel, Lesotho, Nanru, Nicaragua, Niger, Portugal, South Africa, West Samoa.

(b) The reasons for not having diplomatic relations with these countries are indicated below in brief :

*Albania* : diplomatic relations in suspension in view of her unfriendly attitude towards India.

*Israel* : Though India recognises Israel, no diplomatic relations have been established in consideration of India's overall national interest.

*Portugal* : Diplomatic relations were broken off as a protest against her repressive colonial policies.

*South Africa* : Diplomatic relations were broken off as a protest against that country's policy of apartheid.

*Botswana, Chad, Dominican Republic, Ecuador, El Salvador, Guatemala, Haiti, Honduras, Iceland, Lesotho, Nanru, Nicaragua, Niger and West Samoa.*—Diplomatic relations have not yet been established due to financial stringency.

## INDO-NEPALESE AGREEMENT

876. SHRI N. SRI RAMA REDDY : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) Whether any review of the working of the agreement recently arrived at Kathmandu between the Government of Nepal and the Indian Government has been made; and

(b) if so, the result thereof ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH) : (a) Presumably, the Hon'ble Member is referring to the Ministerial level inter-Governmental talks held at Kathmandu between 15th and 19th November, 1968. The agreements reached at these talks are under constant review.

(b) It is still too early to assess the results of these agreements.

## ASIAN PEACE KEEPING FORCE

877. SHRI N. SRI RAMA REDDY : Will the Minister of EXTERNAL AFFAIRS be pleased to state whether Government have received proposals to the effect that an Asian peace keeping force should replace International Control Commission in Vietnam ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH) : The Government of India has received no such proposals.

## TRADE AGREEMENT BETWEEN INDIA AND EAST GERMANY

878. SHRI K. P. SUBRAMANIA MENON : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the West German Government has objected to the recent bi-lateral trade agreement between India and East Germany, and

(b) if so, what is the reply of the Government of India to the objections raised by West Germany ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH) : (a) No, Sir.

(b) Does not arise.

## INDIANS IN ZANZIBAR

879. DR. B. N. ANTANI : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the Government of India are aware of a notification issued by Zanzibar Government requiring Indians and persons of Indian origin including those who have accepted Zanzibar citizenship, to surrender their title deeds of all immovable property owned by them upto the 28th February, 1969; and

(b) if so, the reaction of the Government of India in the matter ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH) : (a) According to information available with the Government, the owners of fourteen stone-houses have been asked by the authorities in Zanzibar to hand over their title deeds to the Government there by the end of February, 1969, failing which their houses would be confiscated. The exact